

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.08.2018 to 31.08.2018 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.1,72,532/- + interest	18.8.2018	One year
2	Rs.84,00,245/- + interest	19.08.2018	One year
3	Rs.23,02,624/- + interest	20.08.2018	Six months
4	Rs.30,00,000/-, plus interest	21.08.2018	Six months
5	Rs.1,25,76,859/-, plus interest	21.08.2018	Six months
6	Rs.1,55,258/- + interest	22.08.18	One year.
7	Rs.19,32,534/- + interest	23.08.2018	91 days
8	Rs.4,32,07,261/- + interest	23.08.2018	One year
9	Rs.1,11,40,620/- (One Crore Eleven Lakh Forty Thousand Six Hundred Twenty) + interest	26.08.2018	45 days
10	Rs.2,34,282/- + interest	28.8.18	Six months
11	Rs.49,66,631/- + interest (FDR-566)	28.8.2018	One year.

Dated: 01.08.2018

(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

1 P.A. to Id. Registrar (L.D)